

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.07.2025

## NOTICE

Please take notice that the following matter has been inadvertently listed in the Daily

Cause List of Court – IV on 11.07.2025 at 10:30 AM as item no. 19. The correct next date of

hearing in the matter is **21.08.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1799 of 2024 & I.A. No. 6569 of 2024	Minita D Raja Vs. The Cosmos Co-Op Bank Ltd.	Aakanksha Nehra	Mohammed Zain Khan Danish Ansari

By order of Hon'ble Chairperson -Sd/-Registrar